

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 04TH day of **OCTOBER, 2018**.

ORIGINAL APPLICATION NO. 596/2013

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A)

1. Durg Pal Singh, aged about 51 years, S/o Shri Dhara Singh, R/o 421, Krishna Nagar, Peepal Adda, Etah (U.P.), Junior Telecom Officer (JTO).
2. Dines Kumar, aged about 53 years, R/o Type-IV, Quarter No. 5, Lal Kurti, Telephone Exchange, Meerut (U.P.), Junior Telecom Officer (JTO).
3. Kirpal Singh, aged about 50 years, S/o Late Shri Ghasita Singh, R/o Mohalla – Indira Nagar, Opposite Parilok Hospital, Dhampur, District Bijnor (U.P.), Junior Telecom Officer (JTO).

.....Applicants.

VERSUS

1. Bharat Sanchar Nigam Limited, through: Chairman Cum Managing Director, A Government of India Enterprise, 5th Floor, Bharat Sanchar Bhawan, Janpath Corporate Office, New Delhi-110001.
2. Assistant Manager (Pers-IV), Bharat Sanchar Nigam Limited, 5th Floor, Bharat Sanchar Bhawan, Janpath Corporate Office, New Delhi-110001.
3. Chief General Manager, Bharat Sanchar Nigam Limited, HR/Administration Section, U.P. West Telecom Circle, Shastry Nagar Telephone Exchange Compound Meerut (U.P.).

.....Respondents

Advocate for the Applicants : Shri Arun Kumar Singh

Advocate for the Respondents : Shri D S Shukla

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Shri Arun Kumar Singh, learned counsel for the applicants is present with all the three applicants i.e., Durg Pal Singh, Dinesh Kumar and Kripal Singh. Shri D S Shukla, learned counsel for the respondents is present.

2. Learned counsel for the applicants submitted that the applicants are not interested in pursuing this OA.
3. Accordingly, OA No. 596 of 2013 is dismissed as withdrawn with liberty to the applicants to approach the respondents department for grievance redressal as well as the liberty to file fresh OA, if needed.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..